

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3292
TO BE ANSWERED ON 4TH AUGUST, 2017**

NATIONAL SPORTS INJURY CENTRE

3292. SHRI VENKATESH BABU T.G.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the problems being faced by the sportsmen in getting proper healthcare treatment in case of various physical injuries, if so, the details thereof;
- (b) whether the Government has any proposals to set up National Sports Injury centre in the country and if so, the details thereof;
- (c) the estimated cost of the project and the salient features of the centre; and
- (d) the timeline by which the said centre is expected to be set up?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): Since Health is a State subject, it is primarily the responsibility of the State Governments to provide adequate health care facilities to get medical treatment in respect of various diseases including physical injuries.

However, in so far as Central Government Hospitals i.e. Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College & Associated Hospitals are concerned, there is no such proposal under consideration of Ministry of Health & Family Welfare at present.